

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

4) CA/84(MB)2023  
CP/359(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI KULDIP KUMAR KAREER  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: YES BANK LIMITED

Vs.

DISH TV INDIA LIMITED

UNDER SECTION 98(1) OF THE COMPANIES ACT, 2013

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**ORDER**

**CA 84/2023:**

Ms. Tanya Mehta, Advocate a/w Vaibhavi Bhalerao i/b DSK Legal appearing for the Applicant are present through virtual hearing. The hard copy of the Application is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Application to this Bench before the next date of hearing. List this matter on **20.03.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

KULDIP KUMAR KAREER  
Member (Judicial)